1785

THE RUBBER (SECOND AMENDMENT) RULES, 1961 AND THE COFFEE (AMEND-MENT) RULES, 1962

SHRI N. KANUNGO: Sir, I also beg to lay on the Table:-

- (i) A copy of the Ministry of Commerce and Industry Notification G.S.R. No. 29, dated 28th December, 1961, the Rubber publishing (Second Amendment) Rules, 1961, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-3608/62.]
- (ii) A copy of the Ministry of Commerce and Industry Notification G.S.R. No. 358, dated the 15th March, 1962, publishing the Coffee (Amendment) Rules, 1962, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-3642/62.]

THE KHADI AND VILLAGE INDUSTRIES COMMISSION (SECOND AMENDMENT) Rules, 1962

SHRI N. KANUNGO: Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 354, dated the 15th March, 1962, and Village publishing the Khadi (Second Industries Commission Amendment) Rules, 1962. in Library. See No. LT-3645/62.]

THE TEXT OF THE CONVENTION AND RECOMMENDATION ADOPTED BY THE INTERNATIONAL LABOUR CONFERENCE, 1961, AND RELATED PAPER

THE DEPUTY MINISTER OF Sir, I LABOUR (SHRI ABID ALI): beg to lay on the Table:—

> The Text of the Convention and Recommendation adopted by the International Labour Conference at its 45th Session

held at Geneva in June, 1961. together with a statement indicating the action taken or proposed to be taken by the Government of India thereon [Placed in Library. See No. LT-3646/62.1

NOTIFICATION EXTENDING THE IM-PLOYEES' PROVIDENT FUNDS ACT, 1952 TO CERTAIN TRADING AND COMMERCIAL **ESTABLISHMENTA** 

SHRI ABID ALI: Sir, I also beg to lay on the Table a copy of the Ministry of Labour and Employment Notification G.S.R. No. 346, dated the 7th March, 1962, extending the Employees' Provident Funds Act 1952, certain trading and commercial establishments. [Placed in Library. No. LT-3611/62.]

REVISED ESTIMATES FOR 1961-62 BUDGET ESTIMATES FOR 1962-63 IM RESPECT OF THE EMPLOYEES' STATE IN-SURANCE CORPORATION

THE DEPUTY MINISTER OF LAB-OUR AND EMPLOYMENT AND PLAN-NING (SHRI L. N. MISHRA); Sir, I beg to lay on the Table a copy of the Revised Estimates for the year 1961-62 and the Budget Estimates for the year 1962-63 in respect of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-3612/62.]

FORTY-THIRD REPORT  $\mathbf{OF}$ THE PUBLIC ACCOUNTS COMMITTEE (1961-62)

SHRI JAI NARAIN VYAS (Rajasthan): Sir, I beg to my on the Table a copy of the Forty-third Report of ₩ıe Public Accounts Committee (1961-62)onthe Appropriation Accounts (Defence Services), 1959-60 and Audit Report, 1961.